

Annexure-I

Name of the corporate debtor: ASB ENERGY SYSTEMS AND CONSTRUCTION PVT. LTD

Date of commencement of CIRP: 15.10.2025

APPEAL UPHELD THE CIRP: 04.05.2026

IST COC HELD ON 11.05.2026

LIST OF STAKEHOLDERS AS ON 05.05.2026

List of secured financial creditors

(Amount in ₹)

Sl. No.	Name of creditor	Details of claim received		Details of claim admitted						Amount of contingent claim	Amount of any mutual dues, that may be setoff	Amount of claim rejected	Amount of claim under verification	Remarks, if any	
		Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by Security interest	Whether security interest relinquished? (Yes/No)	Details of Security Interest	Amount covered by guarantee						% share in total amount of claims admitted
1	KARNATAKA BANK LIMITED	03.11.25	2,32,71,426.29	2,32,71,426.29	LOAN OUTSTANDING	2,32,71,426.29	NO	NOT		100					AFTER APPEAL BANK HAS NOT SUBMITTED ITS REVISED CLAIM.
			2,32,71,426.29	2,32,71,426.29		2,32,71,426.29									

For ASB Energy Systems and Construction Pvt. Ltd.
Chittaranjan Panda
 (CA.(IP). Chittaranjan Panda
 Interim Professional/Resolution Professional